



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.05.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 07.05.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1691 of 2024 Part Heard	Harry Dhaul Vs. Regional Provident Fund Commissioner - II, Regional Office, Delhi (Central) With	07.05.2025	29.05.2025
2.	Comp. App. (AT) (Ins) No. 1752 of 2024 & I.A. No. 6386 of 2024 Part Heard	Regional Provident Fund Commissioner Vs. Harry Dhaul & Anr.	07.05.2025	29.05.2025
3.	I.A. No. 2301, 5031, 5036, 5033 of 2023 & 1288, 2001, 2006, 3262, 4963, 6869, 8648 of 2024 & 1326, 1375, 2230, 2301, 2495, 2587 of 2025 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	07.05.2025	15.05.2025

4.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	07.05.2025	15.05.2025
5.	Comp. App. (AT) No. 47 of 2024	B. Rama Raju Vs. Union of India, Ministry of Corporate Affairs & Ors.	07.05.2025	21.05.2025
6.	Comp. App. (AT) (Ins) No. 1495 of 2024 & I.A. No. 1987 of 2025	Vantage Point Asset Management Pte. Ltd. Vs. Gaurav Misra Resolution Professional of Alchemist Infra Reality Ltd. & Anr.	07.05.2025	21.07.2025
7.	Comp. App. (AT) (Ins) No. 170 of 2025	Ms. Reena Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
8.	Comp. App. (AT) (Ins) No. 171 & 172 of 2025	SP Propbuild LLP Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
9.	Comp. App. (AT) (Ins) No. 357 of 2025	Putti Lal Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025

10.	Comp. App. (AT) (Ins) No. 359 of 2025	Yashveer Singh, Through POA Holder Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
11.	Comp. App. (AT) (Ins) No. 361 of 2025	Rajat Bhushan Srivastava Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
12.	Comp. App. (AT) (Ins) No. 362 of 2025	Harnam Singh Hans, Through POA Holder Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
13.	Comp. App. (AT) (Ins) No. 408 of 2025	Arjun Singh Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
14.	Comp. App. (AT) (Ins) No. 460 of 2025	Kiran Pandey Vs. Rabindra Kumar Mintri, RP Today Homes Noida Pvt. Ltd. & Anr. With	07.05.2025	23.05.2025
15.	Comp. App. (AT) (Ins) No. 468 of 2025	Rani Singh Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025

16.	Comp. App. (AT) (Ins) No. 476 of 2025	Ritu Das & Anr. Vs. Rabindra Mintri Resolution Professional Today Homes Noida Pvt. Ltd. & Ors. With	07.05.2025	23.05.2025
17.	Comp. App. (AT) (Ins) No. 505 of 2025	Ritesh Arora & Anr. Vs. Today Homes Noida Pvt. Ltd. & Anr. With	07.05.2025	23.05.2025
18.	Comp. App. (AT) (Ins) No. 510 of 2025	Dr. Anubha Varun Vs. Rabinder Kumar Mintri & Ors. With	07.05.2025	23.05.2025
19.	Comp. App. (AT) (Ins) No. 511 of 2025	Dr. Daud Judas Minj & Anr. Vs. Rabinder Kumar Mintri & Ors. With	07.05.2025	23.05.2025
20.	Comp. App. (AT) (Ins) No. 529 of 2025 & I.A. No. 2012 of 2025	Kishore Sindhu & Anr. (Through Power of Attorney Holder Satbeer Singh) Vs. Rabindra Kumar Mintri & Anr. With	07.05.2025	23.05.2025
21.	Comp. App. (AT) (Ins) No. 532 of 2025 & I.A. No. 2020 of 2025	Surekha Bhandari Vs. Rabindra Kumar Mintri & Ors.	07.05.2025	23.05.2025

22.	Comp. App. (AT) (Ins) No. 1545 of 2023 & I.A. No. 5551 of 2023 Part Heard	CNH Industries (India) Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	07.05.2025	27.05.2025
23.	Comp. App. (AT) (Ins) No. 429 of 2024	Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors. With	07.05.2025	28.05.2025
24.	Comp. App. (AT) (Ins) No. 435 of 2024	Shubham Mercantile Pvt. Ltd Vs. Rajender Kumar Girdhar & Ors. With	07.05.2025	28.05.2025
25.	Comp. App. (AT) (Ins) No. 2062 of 2024	Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors.	07.05.2025	28.05.2025
26.	Comp. App. (AT) (Ins) No. 1714 of 2023	SPML Infra Ltd. Vs. Navkar Builders Ltd.	07.05.2025	26.05.2025
27.	Comp. App. (AT) (Ins) No. 595 of 2024	Madhusudan Agrawal Vs. State Bank of India & Anr. With	07.05.2025	27.05.2025

28.	Comp. App. (AT) (Ins) No. 525 of 2024	Harish Agrawal Vs. State Bank of India & Anr.	07.05.2025	27.05.2025
29.	Comp. App. (AT) (Ins) No. 935 of 2024	Sanjay Kumar Mehta, Proprietor, Superior Steel Industries Vs. Nuberg Engineering Ltd. & Anr.	07.05.2025	09.07.2025
30.	Comp. App. (AT) (Ins) No. 1459 of 2024	Employees Provident Fund Organization Vs. Pradeep Kumar Kabra, Liquidator of Pacific Pipe Systems Pvt. Ltd.	07.05.2025	27.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar